

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.1015
TO BE ANSWERED ON 10.02.2022

ENTRY OF FULLY VACCINATED PASSENGERS

1015. SHRI VIVEK K. TANKHA:

Will the Minister of External Affairs be pleased to state :

- (a) whether many European countries are permitting entry of passengers without RTPCR test if the passenger is fully vaccinated;
- (b) if so, whether India is also planning to apply the same entry rule keeping in mind the passenger's convenience; and
- (c) if not, the reasons for a different approach from rest of the European world?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) to (c) There is no uniform protocol followed by European countries for international passengers. Different countries have different norms pertaining to pre-departure RT-PCR test, on-arrival RT-PCR test, tests mandated by airlines, validity of vaccination certificate such as non-acceptance of vaccination certificate by European Union if the last vaccine dose was taken more than 270 days ago (9 months). The Ministry of Health & Family Welfare of India decides on the protocol for entry into India, which are updated from time to time in view of the evolving pandemic situation.
